

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**COURT - 2**

ITEM No.203  
**C.P.(IB)/116(AHM)2023**

**Proceedings under Section 9 IBC**

**IN THE MATTER OF:**

Greka Green Solutions (India) Ltd  
V/s

.....Applicant

Essar Oil and Gas Exploration & Production Ltd

.....Respondent

**Order delivered on: 24/07/2024**

**Coram:**

**Mrs. Chitra Hankare, Hon'ble Member(J)**  
**Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Vishal Raval, Adv. a.w. Mr. Shulab Gupta, Adv.  
For the Respondent : Mr. Raheel Patel, Adv. a.w Mr. Karan Vin, Adv. & Mr.  
Aalay Shah, Adv

**ORDER**

Ld. Counsel for the applicant is directed to file written submissions today itself.

List for filing written submissions on 02.08.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY**  
**MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE**  
**MEMBER (JUDICIAL)**